

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 86(ND)11
CA. NO.

CORAM:

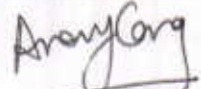
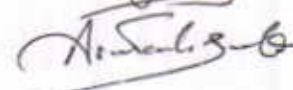
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016**

NAME OF THE COMPANY: M/s. Manoj Jain & Ors. V/s. M/s Hilltop Rubbers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	AJAY GARG	Advocate	Respondents	
2.	Ashutosh Gupta	Advocate	Petitioner	

ORDER

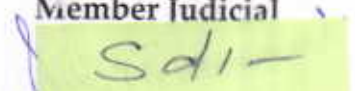
Mr. Ajay Gupta, Id. counsel appears on behalf of the respondent and submits that the opposite counsel, Mr. Ashutosh Gupta had called him on telephone requesting for an adjournment.

2. None is present on behalf of the petitioner. In view of the submissions made by the Id. Counsel for the respondent, re-notify this case for final arguments on 29.09.2016.

3. Written submissions of the respondents are already on record.


(Ina Malhotra)

Member Judicial


(R. Varadharajan)

Member Judicial